Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Total

Filing under clause (ca) of sub-regulation		of claims received			Amount of contingent claims	Amount of claims not admitted	Amount of claims under verificati on	To december	Remar ks, if any
Category of creditor	No. of claims	Amount	No. of claims	Amount o f claims admitted					
Secured financial creditors belonging to any class	of	-	-	-			-	2	
creditors Unsecured financial creditors belonging to any creditors		-	-	14762352	-			3	
3 Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1476235	2 1	14702332				4	
4 Unsecured financial creditors (other than financial creditors belonging to any class of creditors	litors)	-	-			-	-	. 5	
5 Operational creditors (Workmen)		-	-			-	-	- 6	
6 Operational creditors (Employees)		1 51,446,9	51	1 51,446,95	1	-	-	- 8	
7 Operational creditors (Government Dues) 8 Operational creditors (other than Workmen and		-	-	-	-	-	-	9	
Employees and Government Dues) Other creditors, if any, (other than financial crand operational creditors)	editors	-	-	66,209,30	-	-			

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Ot. 29/09/2022

Name of Corporate debtor: Nexus Health & Beauty Care Pvt Ltd.

Date of Commencemnt of CIRP: 06.07.2022

List of Creditors as on 29.09.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Annexure 3

SI. No.	Name of creditor	Details of claim receive d		Details of claim admitted							Amount of any	Amount of claim not	Amount of claim	Remarks , if any
		Date of rec	Amount clai med	Amount of claim admitte d	Nature of claim	covered by			% voting share in CoC	claim due may	mutual dues, that may be set- off	admitted	under verifica- tion	
	State Bank of India	12.09.2022	14762352	14762352	secured	7635252	7127100	NO	1000/					
	SME Parwanoo		C. In the second		financial	7033232	7127100	NO	100%	-	-	-	-	
	Branch (06403)				creditor									
				-									m. 19 4 3 6	
													1	

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(BB)/ IPA-001/IP-100066/2017-18/10152

2nterim Resolution professional

Nexus treatth & Beauty care PA Ltd

(curder CIRP)